

**Central Administrative Tribunal
Principal Bench: New Delhi****C.P. No. 187/2021 in
O.A. No. 1406/2021****This the 25th day of August, 2021**Through Video Conferencing**Hon'ble Ms. Manjula Das, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Naveen Jangid,
S/o Ram Niwas Sharma,
Aged about 36 years,
R/o – 929A/22, Shiv Nagar,
Gurgaon, Haryana – 122001,
Posted as TGT (SKT),
GBSSS, Mahipalpur, N.D – 37.
Mob. No. 8285186237,
Sub: Appointment, Group 'A'.
2. Ram Gopal Fagodia,
S/o Rameshwar Lal Fagodia,
Aged about 36 years,
R/o M – 29, Near Hanuman Mandir,
Ladosarai, New Delhi – 110030,
Posted as TGT-SKT,
GBSS No.2, Khanpur, New Delhi – 80,
Sub: Appointment, Group 'A'.
3. Yogendra Singh, S/o Durga Singh,
Aged about – 40 years,



R/o G-636/A, Sangam Vihar, (Near Bear Bazar),
Posted as TGT (Hindi),
GBSSS, C – Block, Sangam Vihar,
New Delhi – 110062,
Sub: Appointment, Group ‘A’.

4. Ram Niwas Geela,
S/o Rugga Ram Geela,
Aged about 36 years,
R/o – 442, Pocket – GH – 3,
Sector – 28, Rohini – 110042,
Posted as TGT (Hindi),
GBSSS, Padam Nagar,
Delhi – 110007,
Sub: Appointment, Group ‘A’.
5. Naval Kishore,
S/o Dharam Paul,
Aged about 38 years,
R/o 443, Pocket – GH – 3,
Sector – 28, Rohini, Delhi – 110042,
Posted as TGT (Punjabi),
GBSSS Padam Nagar,
Delhi – 110007,
Sub: Appointment, Group ‘A’.
6. Santosh Kumar Yadav,
S/o Ram Kesh,
Aged about 36 years,
R/o YC 300 NTPC Society,
Greater Noida, Gautam Buddh Nagar,
U.P – 201308,
Posted as TGT (Hindi) Rajkiya Sarvodaya



Bal Vidyalaya, Gulabi Bagh, Delhi – 11007,
Sub: Appointment, Group 'A'.

7. Rajeev Kumar Tiwari,
S/o Kailash Chandra Tiwari,
Aged about 37 years,
R/o GA-102/IA Pul Prahladpur,
Distt. South East, N.D- 110044,
Posted as TGT (Hindi),
SBV, Rly Colony Tuglakabad,
New Delhi – 110044.
Sub: Appointment, Group 'A'.

8. Harish Agrawal,
S/o Pradeep Agrawal,
Aged about 38 years,
R/o C2C Pocket – 2,
Flat No. 148 2nd Floor,
Opposite Orchid Hospital – 58,
Posted as TGT (Skt.),
GBSSS 2nd Shift Naraina Vihar,
New Delhi – 110028.
Sub: Appointment, Group 'A'.

9. Reeta Singh,
W/o Mohit,
S/o Krishna Pal (Father's Name),
Aged about 38 years,
R/o H.No. 72, Block – B,
Ramgarh Near Jahangir Puri,
Metro Station Delhi – 110033,
Posted as TGT (Hindi),
SKV No.1, Model Town III,
Delhi – 110009.



Sub: Appointment, Group 'A'.

10. Sonia,
 W/o Pradeep Kumar,
 Aged about 36 years,
 R/o B – 305, DDA MIG Flats,
 East of Loni Road, Delhi – 93,
 Posted as TGT (Maths),
 SKV Gokalpuri, Delhi – 94.
 Sub: Appointment, Group 'A',

...Applicants

(By Advocate: Mr. Ranjit Sharma)

Versus

1. Pradeep Kr. Joshi,
 Union Public Service Commission,
 Through the Chairman, Dholpur
 House, Shahjahan Road, New Delhi –
 69.

2. Udit Prakash Rai,
 The Director of Education,
 Government of N.C.T.D, Delhi,
 Old Secretariat, Delhi – 54.

...Respondents

(By Advocates: Mr. R.V. Sinha for
 Respondent No.1 and Mr. Amit Anand, for
 Respondent Nos. 2 and 3)



ORDER (ORAL)

Hon'ble Ms. Manjula Das, Chairman

This Contempt Petition has been filed by the petitioners under Section 17 of Administrative Tribunals' Act, 1985, alleging non compliance of the interim order dated 27.07.2021 passed by this Tribunal in OA No.1406/2021 whereby the respondents were, *inter alia*, directed to receive the applications of the applicants, if they are eligible with reference to the last date of receipt of applications, i.e., 29.07.2021.

2. At the outset, Mr. R.V. Sinha, learned counsel for the respondents states that the respondents have received the hard copies of the applications from the applicants and sent to



the respondent-Union Public Service Commission.

3. In view of the statement made by the learned counsel for the respondents at the Bar, this Contempt Petition is closed as having become infructuous.

4. This order is passed in the presence of Mr. Ranjit Sharma, learned counsel for the petitioners.

(Mohd. Jamshed)
Member (A)

(Manjula Das)
Chairman

/1g/jyoti/vb